

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/06/2017 AT 10.30 AM**

**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)**

APPLICATION NUMBER :

PETITION NUMBER : TCP/258/ (IB)/2017

NAME OF THE PETITIONER(S) : MECHANO ENGINEERING WORKS

NAME OF THE RESPONDENT(S) : PROPEL VALVES PVT LTD

UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A.G. SATHYA NARAYANA }
 For }
 A.K. MYLSAMY } COUNSEL FOR RESPONDENT A.L. S. nay.

ORDER

Counsel for petitioner called absent. No representation. Shri A K Mylsamy, counsel for respondent present. The matter is adjourned for hearing submissions of the petitioner. Put up on 07.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)